

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 189 OF 2015 &
IA NO. 323 OF 2015**

Dated: 28th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)

Versus

Chhattisgarh State Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Anushka Arora

Counsel for the Respondent(s) : Mr. Ravi Sharma for R.1
Mr. Raunak Jain for R.2

ORDER

List the matter on **23.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk